NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 30/1/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/47/2016

NAME OF THE PETITIONER(S)

: V. Premavidhya Sangar & 2 Others

NAME OF THE RESPONDENT(S)

: Sanco Trans Limited & Another

UNDER SECTION

: 237(b)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

SIGNATURE

REPRESENTATION BY WHOM

1. K. GOWTHAM KUMAR COUNSEL FOR RESPONDENT LIAM.
2. B. HARIKEISHNAN COUNSEL FOR PETITIONER BYTHEM

ORDER

Shri B. Harikrishnan, Counsel for Petitioner Present. Shri K. Gowtham Kumar, Counsel for Respondent present. Both of the Counsels prayed time for submitting final arguments. At request time is extended. Put up on 9/02/2017 at 10.30 A.M.

(Ch. Md. Sharief Tario Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)